

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **27.04.2023 (THURSDAY)**
CHENNAI BENCH (**VIRTUAL MODE**)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 696/2022 in Comp App (AT) (Ins) No.325/2022 IA No. 697, 698, 699 & 1107/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj & 3 Ors	Mr. VV Sivakumar Mr. Gautham Balaji	Mr. AG Sathiyarayanan-R1 Mr. B. Dhanaraj-R4

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	TA (AT) No. 116/2021 (Comp App (AT) (Ins) No.750/2020)	PVL Koteswara Rao Vs. M/s Grandhe Developers Pvt. Ltd.	Mr. N. Raja Singh	Mr. Avinash Krishnan Ravi
3	Comp App (AT) (CH) No. 18/2022 IA No.208/2022	RBG Trading Corporation P Ltd. & 2 Ors Vs Sulochana Gupta & 2 Ors. WITH	Mr. Arun C. Mohan	Mr. PJ Anil Kumar
4	Comp App (AT) (CH) No. 19/2022 IA No. 209, 297 & 848/2022	RBG Enterprises Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors WITH	Mr. Arun C. Mohan	Mr. PJ Anil Kumar
5	Comp App (AT) (CH) No. 20/2022 IA No. 210/2022	RBG Retail Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors WITH	Mr. Arun C. Mohan	Mr. PJ Anil Kumar
6	Comp App (AT) (CH) No.31/2022 IA No. 347, 834, 842, 993, 1061/2022 & 15/2023	M/s RBG Enterprises Pvt Ltd and 2 Ors Vs Sulochana Gupta and 2 Ors	Mr. Arun C. Mohan	Mr. PJ Anil Kumar

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) No. 32/2023 For Stay IA No. 268/2023 For Condone Delay IA No. 267/2023 Delay in filing IA No. 266/2023	Unique Training Corporation India Pvt. Ltd. & Anr. Vs Smt. Lakshmi Satish Kumar	Mr. SK Srinivasan	
8	Comp App (AT) (CH) (Ins) No. 61/2023 For Condone Delay IA No. 225/2023 For Stay IA No. 226/2023	K Narayanasamy Vs J Karthiga & 3 Ors	Mr. TK Bhaskar	Mr. VV Sivakumar Mr. Ravi
9	Com App (AT) (Ins) No.105/2023 IA No. 385, 386 & 387/2023	Thippareddygari Harikrishna Reddy Vs Indiabulls Hpusing Finance Ltd & Anr.	Mr. Chandramouli Prabhakar Mr. R. Prithviraj Pandian	
10	Comp App (AT) (CH) No. 39/2023 For Condone Delay IA No. 393 & 394/2023 For Exemption IA No. 395/2023	Mr. Mukund Ghanshyamdasji Maheshwari & Anr. Vs Shrikant Gopilal Rathi & 8 Ors.	Mr. S Karthik	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	IA 351/2023 (Adv.Hg.) in Comp App (AT) (CH) (Ins) No. 431/2022 Leave to file IA No. 1089/2022 For Stay IA No. 1088/2022 For Additional docs. 1090/2022 & 322/2023	Arun Kumar Vs Ms. Sripriya Kumar, RP & 3 Ors	Ms. Ankita Paul Mr. BSV Prakash Kumar	Mr. NP Vijaykumar- R2, R3

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No. 215/2021 For Stay IA No. 433/2021 For Direction IA No. 498/2021 & 686/2022 For Adv. Hg. IA No. 434/2021 & 746/2022	Amlika Mercantile Private Ltd. Vs. Keytrade AG & 2 Ors	Mr. Anirudh Krishnan	Mr. Bharadwaja Ramasubramaniam - R1 Mrs. Mummaneni Vazra Laxmi- R3
13	TA No. 79/2021 (Comp App (AT) (Ins) No.851/ 2020 & IA No.432/2021 For Urgent Hearing IA No.191/2023 For Additional docs. IA No. 329/2023	Konduru Prasanth Raju Vs. Sri Suresh Kumar & 17 Ors	Ms. Lakshmi Menon	Mr. Darpan KM- R1 Ms. Usha DN-R5 Mr. Tushar Singh R12, R16 Mr. Ashok Kriplani R18

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) No.113/2022 To dispense with IA No.1032/2022 IA No.1033/2022 IA No.1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors	Mr. R Subramaniam Raja Mr. T.K.Bhaskar	Ms. Rajashree-R1& R2 Mr. Anant Merathia- R4 Mr. S Aravindan- R5
15	Comp App (AT) (CH) No. 51/2021 For Direction IA No. 610/2022 For Urgent Hearing IA No. 609/2022 For Additional docs. IA No. 181/2023	Mr P Obul Reddy & 4 Ors Vs M/s Rayen Steels Pvt Ltd & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia R1
16	Comp App (AT) (CH) No. 13/2022 For Direction IA.No.124/2022	Wilson Jacob & 2 Ors Vs The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors	Aiswarya James Anil	D Nair & Associates-R1 Mr. Anil D Nair R2, R3, R4, R5, R6 & R7 SVJS Associates R8, R10
17	Comp App (AT) (CH) (Ins) No. 307/2021 For Condone Delay IA No. 646/2021	Agarwal Coal Corporation Pvt Ltd Vs Nizan Energy Pvt Ltd	Mr. VN Dubey	

18	Comp App (AT) (CH) (Ins) No.134/2022 For Stay IA No. 319/2022	Venkat Rao Marpina Vs Vemuri Ravi Kumar & Anr	Mr. Roshan Atiq	Dr. Uma Shankar Gollapudi- R1
19	Comp App (AT) (CH) (Ins) No. 275/2022 Leave to file IA No. 588/2022 For Exemption IA No. 589/2022 For Stay IA No. 587/2022	Wind Construction Limited Vs Regen Powertech Private Ltd & 2 Ors	Ms. Abitha Banu	Mr. B Thilak Narayanan- R1 & R2 Ms. B Shanmitha-R3
20	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No. 173/2023 To Adv. Hg, IA No. 368/2023	Krishna Mohan Gollamudi Liquidator Vs V. Amar Chand	M/s Gandhi Law Chambers Mr. M Ramu	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	TA (AT) No. 121/2021 (Comp App (AT) (Ins) 1165/2019 To Implead IA No. 511/2021)	Kari Venkateswarlu Vs Keshan Trading Corporation	Mr. Ravi Rajagopalan & Associates	Mr. Kumarpal R Chopra
22	TA No. 166/2021 (Comp App (AT) (Ins) No. 122/2020)	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. KV Balakrishnan R1
23	Comp App (AT) (CH) (Ins) No.199/2021 For Condone Delay IA No. 404 & 632/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana
		WITH		
24	Comp App (AT) (CH) (Ins) No.201/2021 For Condone Delay IA No. 405 & 633/2021 Additional docs IA No. 453/2022	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana
25	Comp App (AT) (CH) No.39/2021 For Stay IA No. 537/2021 For Exemption IA No. 538/2021 For Intervention IA No. 899/2022	Union of India Vs Megacity Bangalore Developers and Builders Ltd.	Mr. Avinash Krishnan Ravi	Mr. Perikal K.Arjun-R2 Mr. Joseph Pookkat- R3
		WITH		

26	Comp App (AT) (CH) No. 40/2021 For Exemption IA No. 540/2021 For Stay IA No. 539/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. WITH	Mr. Avinash Krishnan Ravi	Mr. Perikal K.Arjun R2 Mr. Joseph Pookkat- R3
27	Comp App (AT) (CH) No. 41/2021 For Exemption IA No. 542/2021 For Stay IA No. 541/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd.	Mr. Avinash Krishnan Ravi	Mr. Perikal K.Arjun R2 Mr. Joseph Pookkat- R3
28	Comp App (AT) (CH) No.25/2022 For Exemption IA No. 256/2022 For Stay IA No. 257 & 258/2022	Ravindranath GE Medical Associates Pvt. Ltd. Vs. Dr. Ravindranath Kancherla & 13 Ors. WITH	Mr. Arun Karthik Mohan	Mr. TK. Bhaskar R1
29	Comp App (AT) (CH) No.26/2022 For Exemption IA No. 259/2022 For Stay IA No. 260 & 261/2022	Gleneagles Development Pte Ltd. Vs Dr. Ravindranath Kancherla & 13 Ors	Mr. Arun Karthik Mohan	Mr. TK. Bhaskar R1
30	Comp App (AT) (CH) (Ins) No. 41/2022 For Delay IA No. 85/2022 For Exemption IA. No 86/2022 For Stay IA No.87/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 To Intervene IA No. 905/2022 To Vacate the Stay IA No. 1121/2022	Bharani Properties and Developers P Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd WITH	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
31	Comp App (AT) (CH) (Ins) No. 42/2022 For Condone Delay IA No. 88/2022, For Stay IA No.89/2022, For Exemption IA No 90/2022, For Direction IA No.194/2022, To Intervene IA No.904/2022, For Vacate the Stay	Manoharamma Hotel Investment P Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd	Mr. Adarsh Mohandas	Mr. B Dhanaraj

	IA No. 1122/2022 To Adv. Hg IA No. 283, 965/2022& 206/2023			
	WITH			
32	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022, For Exemption IA No. 187/2022 For Leave to file IANo.188/2022 To Intervene IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022& 205/2023	K.Bapaiah Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
33	Comp App (AT) (CH) (Ins) No.157/2022 For Stay IA No. 363/2022 For Exemption IA No. 364/2022 Leave to file IA No. 366/2022 To Implead IA No. 687 & 688/2022	Sree Easwari Traders Vs Mr. Mahalingam Suresh Kumar RP of M/s. Sri Venkat Ram Spinners (P) Ltd	Mr. K.K. Sivashanmugam	Mr. AG Sathiyarayanana
34	Comp App (AT) (CH) No. 90/2022 For Interim Relief IA No. 778/2022	Vaikundarajan Subramanian & Anr Vs Jagatheesan Muthurajan & 9 Ors	Mr. Ramaswamy Meyappan	Ms. Preeti Mohan - R1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
	WITH			
35	Comp App (AT) (CH) No. 91/2022 For Urgent Hearing IA No. 785/2022 For Stay IA No. 786/2022	Vaikundarajan Suba Saranya Vs Jagatheesan Muthurajan & 10 Ors	Mrs. K. Subbu Ranga Bharathi	Ms. Preeti MohanR1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
	WITH			
36	Comp App (AT) (CH) No.92/2022 For Urgent Hearing IA No. 788/2022 To dispense with IA No. 789/2022 For Stay IA No. 787/2022	S Vaikundarajan Vs Jagatheesan Muthurajan & 10 Ors	Ms.Johnsy Greeta	Ms. Preeti MohanR1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
	WITH			
37	Comp App (AT) (CH) No.93/2022 For Stay IA No. 790/2022 For Urgent Hearing	Vaikundarajan Velmurugan Vs Jagatheesan Muthurajan & 10 Ors	Mr.J. Kingsly Solomon	Ms. Preeti MohanR1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2

	IA No. 791/2022	WITH		Mr. Raj Kumar Jhabakh- R4, R5
38	Comp App (AT) (CH) No. 94/2022 For Stay IA No. 792 & 794/2022 For Urgent Hearing IA No. 793/2022 For Interim Relief IA No. 795/2022	Sumana Balasamy Kamaraj Vs Jegatheesan Muthurajan & 10 Ors	Ms. S. Elambharathi	Ms. Preeti MohanR1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
39	Comp App (AT) (CH) (Ins) No.126/2021 For Interim Injunction IA No. 224/2021	Indusind Bank limited Vs IVRCL Ltd. & Anr	M/s Ramalingam & Associates	Mr. Nityavendhan K

2.00 PM

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40	TA (AT) No.18/2021 (Comp App (AT) No.325/2019 Leave to file IA No. 580/2021 For Urgent Hearing IA No. 191/2022)	Shankar Sundaram Vs. Amalgamations Pvt. Ltd. & 25 Ors WITH	Mr. R. Murugan	Mr. Krishna Srinivasan- R1, R10, R11 Mr. Thriyambak Kannan- R24-R26
41	TA (AT) No.114/2021 (Comp App (AT) No.328/2019)	Shankar Sundaram Vs. Amalgamations Pvt. Ltd. & 47 Ors	Mr. R. Murugan	Mr. Thriyambak Kannan- R1, R3, R4, R6-R11, R13, R16

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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